

DIVISION BENCH  
COURT - I

**O-236**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/295(KB)2022  
IA(COMPANIES.ACT)/126(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	AMIT BHAR VS SANJAY HIMGHAR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **11/10/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**